

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 15.09.2022 (THURSDAY)**

**COURT –III**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 742 of 2020	TrafiguraindiaPvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover Vikas Mehta
<b>2.</b>	Comp. App. (AT) (Ins) No. 214 of 2021	Bank of India Vs. Vinod Kumar P. Ambavat Resolution Professional (RP) of Actif Corporation Ltd.	Ashish Rana	Vinod Kumar Ambavat Milan Singh Negi
<b>3.</b>	Comp. App. (AT) (Ins) No. 540 of 2021	DBS Bank India Pvt. Ltd. Vs. Rakesh Kumar Jain Resolution Professional of M/S Jiya Agro Pvt. Ltd. & Ors.	Madhurima Sarangi	Mohit Nandwani

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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**